

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1372  
ANSWERED ON:02.03.2006  
MONITORING OF TV CHANNELS  
Owaisi Shri Asaduddin

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has appointed a committee under the Chairmanship of Information & Technology Secretary for suggesting ways for monitoring television channels;
- (b) if so, whether the committee has submitted its recommendations to the Government;
- (c) if so, the main recommendations made by the committee; and
- (d) the follow up action taken by the Government thereon?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

- (a) No, Sir. Government has not set up such committee for suggesting ways for monitoring of TV channels. However, Government has set up a committee under Chairmanship of Secretary, Information & Broadcasting for reviewing the Programme and Advertising Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and Guidelines for Film Certification prescribed under the Cinematograph Act, 1952.
- (b) No, Sir.
- (c) & (d) Do not arise.